

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 58/13	TP 50/16	Hearing	397/ 398	Mukesh Life Style Pvt.Ltd 4 others Vs RA Energy Systems Pvt.Ltd & 8 others

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Mr.R.Udayarkar Advocate representing petitioner informed that matter was already settled and he has to verify with the petitioner and requested time to file a memo to inform the Tribunal about the matter settled between the parties. On his representation time granted till 22.06.2017 failing which further orders will be passed on the merits of the case.

Member(J)

Member(T)